

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

EA No. 02/2024

In

Original Application No. 546/2022

In the matter of :

Gyaneder Singh Rana

.....Petitioner

Vs

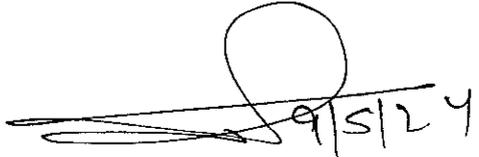
Kadir Dairy & Ors.

.....Respondent

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Filed by:


(Delhi Pollution Control Committee)

Respondent

Place: Delhi

Dated: 9.05.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

EA No. 02/2024

In

Original Application No. 546/2022

In the matter of :

Gyaneder Singh Rana

.....Petitioner

Vs.

Kadir Dairy & Ors.

.....Respondent

**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
08.04.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

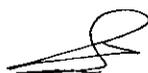
1. That this Hon'ble Tribunal took up the above referred matter on 05.08.2022 and was pleased to constitute a joint Committee of the MCD -Commissioner, DPCC and DM (North West) to verify the factual position and take action against:-
 - (a) Illegal dairies are being run without any license from MCD in residential area. The dairies are using submersible pumps and throwing buffalo dung in the drainage/sewer/open Naali causing serious water and air pollution posing health hazards to the residents of the locality in Ghoga Village.
 - (b) Further complained regarding burning and dumping of plastic and rubber waste by illegal Bangladeshi migrants in open at Firni Road at back side of Gulmohar Garden in Shahbad Daulatpur Village.
2. That, in compliance to the order dated 05.08.2022, DPCC has filed the report through email dated 11.01.2023, which is available on the records of this Hon'ble Tribunal.



3. That, applicant has filed execution application for non-compliance of order dated 05.08.2022 passed in the matter without taking cognizance of the report filed by DPCC on behalf of the joint committee dated 11.01.2023 (which was uploaded on the website of this Hon'ble Tribunal on 11.01.2023 itself). Hon'ble Tribunal heard the execution application on 08.04.2024 and pleased to direct the joint committee to file compliance report with respect to order dated 05.08.2022.
4. That in compliance to the order dated 08.04.2024, the joint committee consisting of the representative of Revenue Department, MCD and DPCC inspected the site on 02.05.2024. During the inspection it was observed that:

- 1) None of the alleged dairy was found existing/ operating in the area as mentioned in the complaint dated 14.06.2022. MCD representative informed the Committee "a drive was carried out in the month of August, 2022 and again inspection was carried out in December 2022 for taking necessary action against the illegal dairies, and additionally time-to-time inspection were also being carried out to prevent illegal dairies running in area". The finding with respect to unit mentioned in the complaint dated 14.06.2022 is as follows:

S. No.	Name	Address	Observation/ Finding
1	Meer Singh Dairy	Near jhuggis of Akhtar tea stall	No activity observed related to dairy. Premise found empty during inspection.
2	Prahlad Dairy	Near Kali mandir on main road	No activity observed related to dairy. Premise found empty with weeds and grass covering the area. Dairy owner died few years back.
3	Baddhu Bihari dairy	Next to Kali Mandir	No activity observed related to dairy. Premise found empty during inspection. Owner has left the premises.
4	Shajad Dairy	Near Mahavir nai	Dairy found Sealed. MCD



		godown	sealed the premises on 10.09.2022.
5	Paltu Dairy	Inside street of Mr. Posham Shop	No activity observed related to dairy. it was being used for residence purpose.
6	Amit Dairy	In front of Umed Bhuri plot	No activity observed related to dairy. Premise was occupied by Anganwadi.
7	Kadir Dairy	Inside of Umed Bhuri plot	No activity observed related to dairy. Some cars were parked inside premise.

Further details of Kabaddis mentioned in the complaint are as given below:

S. No.	Name	Address	Observation
1	Chavvi Tea owner	Near Kali mandir and in front of Poddar churan factory.	The Owner has informed that they have stopped the storage of plastic and rubber. Tea shop was observed at the said address.
2	Faillu Kabaddi	Near Karambir dairy	No burning and storage of plastic and rubber found. It was being used for residence purpose.
3	Kallo w/o Munna Kabadi	Next to Karambir dairy.	No burning and storage found as owner found engaged in packing of candies.
4	Bittan Kabadi	In front of Bansi sweet godown	Engaged in activity of storage/ segregation of scrap/garbage/waste etc.
5	Babloo kabadi	Near Baddhu Bihari dairy	Engaged in activity of storage/ segregation of scrap/garbage/waste etc.

Moreover the joint team observed that:

- 1) A jhuggi cluster found existing in the area in open land. Two out of five kabaddis mentioned in the complaint were found engaged in the activity of storage of waste plastic while other three have stopped such activities. SI, sanitation department ward No. 29 narela zone MCD was asked to issue challan to these two kabaddis. However, no burning activity of rubber and plastic waste as alleged was observed during inspection.

Copy of the joint inspection report dated 02.05.2024 as well as photographs taken during inspection are enclosed herewith as ANNEXURE-1 (Colly).

5. That the joint team requested to, MCD representative to take necessary action and keep constant vigil in order to avoid any open burning and take strict action against the defaulters.
6. The above status report may kindly be taken on record.

Retd 9/5/24


(MOHD. ARIF)
SR. ENV. ENGINEER 9/5/24

JOINT INSPECTION REPORT

A joint inspection of the area at the Firni road from back side of Gulmohar Garden in Shahbad Daulatpur Village near Delhi Technological University was carried out today i.e. on 02.05.2024 by the officials Of Revenue Department, MCD and DPCC. Observations / findings of inspection are:

- 1) During inspection, none of the alleged dairy was found existing/ operating in the area. MCD representative also told that a drive was carried out in the month of August, 2022 and again inspection was carried out in December 2022 for taking necessary action against the illegal dairies. In addition to this time to time inspection is also being carried out by MCD Official to prevent illegal dairies running in area. Details of the dairies are as below:

S.No.	Name	Address	Observation/Findings
1.	Meer Singh Dairy	Near jhuggis of Akhtar tea stall	No activity observed related to dairy. Premise found empty during inspection.
2.	Prahlad Dairy	Near Kali mandir on main road	No activity observed related to dairy. Premise found empty with weeds and grass covering the area. Dairy owner died few years back as informed by locals.
3.	Baddhu Bihari dairy	Next to Kali Mandir	No activity observed related to dairy. Premise found empty during inspection. Owner has left
4.	Shajad Dairy	Near Mahavir nai godown	Dairy is already Sealed by MCD during previous inspection on 10.09.2022.
5.	Paltu Dairy	Inside street of Mr. Posham Shop	No activity observed related to dairy. It was being used for residence purpose .
6.	Amit Dairy	In front of Umed Bhuri plot	No activity observed related to dairy. Premise was occupied by Anganwadi.
7.	Kadir Dairy	Inside of Umed Bhuri plot	No activity observed related to dairy. Some cars were parked inside premise.

Photograph attached in ANNEXURE -A

Further details of Kabaddis mentioned in the complaint are as given below:

S.No.	Name	Address	Observation
1.	Chavvi Tea owner	Near Kali mandir and in front of Poddar churan factory.	The Owner has informed that they have stopped doing any work related to storage of plastic and rubber. Instead Tea shop was observed at the said address.
2.	Faillu Kabaddi	Near Karambir dairy	No burning and storage of plastic and rubber found. It was being used for residence purpose.
3.	Kallo w/o Munna Kabadi	Next to Karambir dairy and infamous of leader of Bangladeshi migrants	No burning and storage found as owner found engaged in packing of candies.
4.	Bittan Kabadi	In front of Bansi sweet godown	Engaged in activity of storage/segregation of scrap/garbage/waste etc.
5.	Babloo kabadi	Near Baddhu Bihari dairy	Engaged in activity of storage/segregation of scrap/garbage/waste etc

- 1) A jhuggi cluster found existing in the area in open land. Two out of five kabaddis mentioned in the complaint were found engaged in activity of storage of waste plastic while other three have stopped such activities. SI, sanitation department ward No. 29 narela zone was asked to issue challan to these two kabaddis. However, No burning activity of rubber and plastic waste as alleged was observed during inspection.
- 2) During inspection, MCD representative was directed to take necessary action and keep constant vigil in order to avoid any open burning and take strict action against the defaulters.

Sudhanta
06/05/2024

K Verma (R)
06/5/24

Shadwani
06/05/2024



Veterinary Officer
Veterinary Services Department
Municipal Corporation of Delhi
Narela Zone, Delhi



JOGINDER SINGH
Sanitary Inspector
Ward No. 29.....
NRZ



परिवार / माली नाम / पता

पुस्तक नं. 708820

क्षेत्र *Narela*

घातान नं.

परिवार (१)

विभाग *DEMS*

श्री *Sableekabeas*

सुपुत्र श्री

वपराय *Kumar*

M. Buddhibhawan Singh
Old Saharwalab

आज दिनांक *12/5/24*

उत्तर निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

*Keeping storage of Plastic waste
in segregated & the above mentioned
roads and throws all the plastic
waste on Mpl Road that
causes insanitation & nuisance*

इसीलिए परिवार तैयार करके अभियुक्त को सूचित किया गया है कि वह

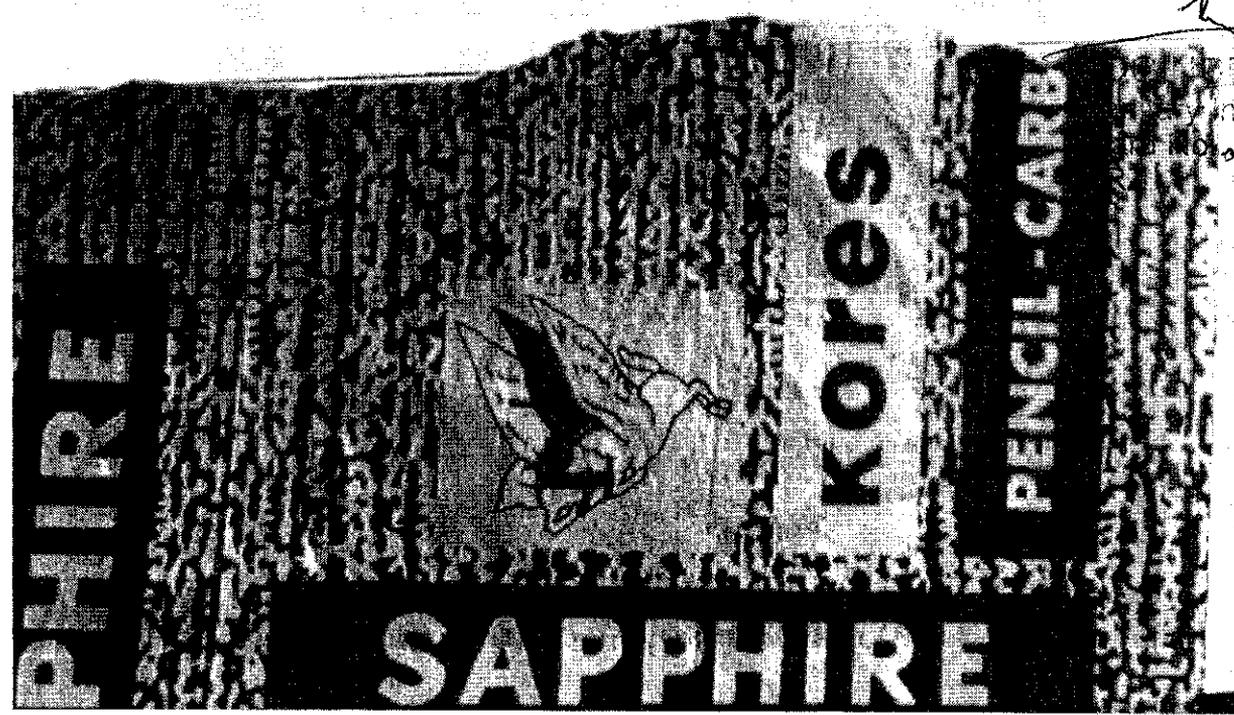
दिनांक *14/5/24* को *10 AM* बजे श्री *Ram Kumar* मेट्रोपोलिटन /

म्युनिसिपल मजिस्ट्रेट के कार्यालय रिश्त में उपस्थित

होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह

परिवारी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर



ER SINGH
Inspector
24.....

पुस्तक नं. **708819** क्षेत्र **Masala**

मालान नं. परिवार **57** विभाग **DEMS**

श्री **Bittan Kabadi** सुपुत्र श्री **Kabadi**

निवासी **10/10/10** का पता दिनांक **10/10/10**

निम्नलिखित अपराध करते हुए देखा, जोकि दिल्ली नगर निगम अधिनियम, 1957 की धारा 7461 के अन्तर्गत दण्डनीय है।

*Keeping storage of plastic waste of
garbage at the above said address
and throwing of waste on
road which causes
nuisance to the public*

इसलिए परिवार तैयार करके अभियुक्त को सूचित किया गया है कि वह

दिनांक **10/10/10** को **10/10/10** बजे श्री **Ram Singh** मेट्रोपोलिटन /
म्युनिसिपल कॉर्पोरेशन के न्यायालय स्थित **Office Masala** में उपस्थित

होकर अपराध का उत्तर दें।

अभियुक्त के हस्ताक्षर या अंगूठे का चिन्ह

परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

Bittan Kabadi सुपुत्र श्री

JOGINDER SINGH
Sanitary Inspector
Ward No. **29**

को सूचना दी जाती है कि वह दिनांक **10/10/10** को श्री **Ram Singh**
मेट्रोपोलिटन / म्युनिसिपल कॉर्पोरेशन के न्यायालय स्थित **Office Masala** में उपस्थित
होकर अपराध **7461** दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दें।

10/10/10

708819

दिनांक _____ पृष्ठ संख्या _____ परिवादी के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

उत्तरी दिल्ली नगर निगम

पुस्तक नं. 708818

पृष्ठ नं. 1

चालान नं.

प्राप्त दिनांक

दिनांक

श्री M.C. Kalra - 11/5/57 - 11/5/57

श्री M. K. Singh - 11/5/57 - 11/5/57

द्वारा निम्नलिखित अपराध करार दया जाये कि दिल्ली नगर निगम अधिनियम, 1957 की धारा 461 के अन्तर्गत दण्डनीय है।

The Board of Councilors of the Corporation
Shr. Kalra & Co. have been found
to be in possession of material in violation of
the provisions of the Municipal Corporation Act
and the same is being submitted to the public

इसलिए परिचायक तैयार करके अनियुक्त को सूचित किया गया है कि वह

दिनांक 11/5/57 को श्री M.C. Kalra - 11/5/57

मैट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित

होकर अपराध का उत्तर दे।

अनियुक्त को हस्ताक्षर/प्रमाणित

परिचायक के हस्ताक्षर
प्रतिवेदनकर्ता के हस्ताक्षर

M.C. Kalra

श्री M. K. Singh

LOGINDER SINGH
Sanitary Inspector
Word No. 29
NRZ

को सूचना दी जाती है कि वह दिनांक 11/5/57 को श्री M.C. Kalra - 11/5/57
मैट्रोपोलिटन/म्युनिसिपल मजिस्ट्रेट के न्यायालय स्थित में दण्ड उपस्थित
होकर अपराध 461 दिल्ली नगर निगम अधिनियम, 1957 के अन्तर्गत उत्तर दे।

25/5/57

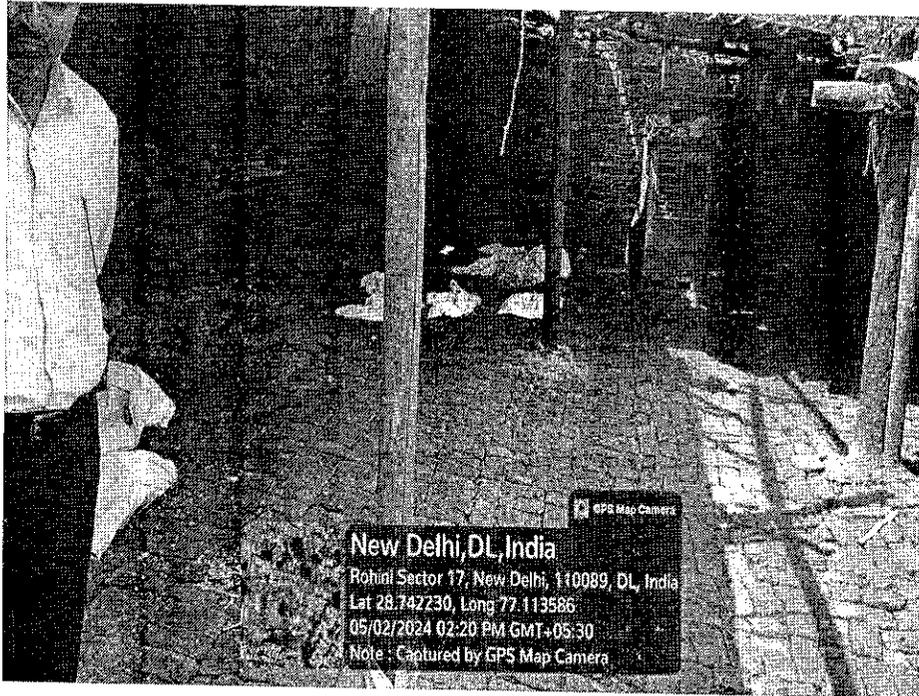
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दिनांक

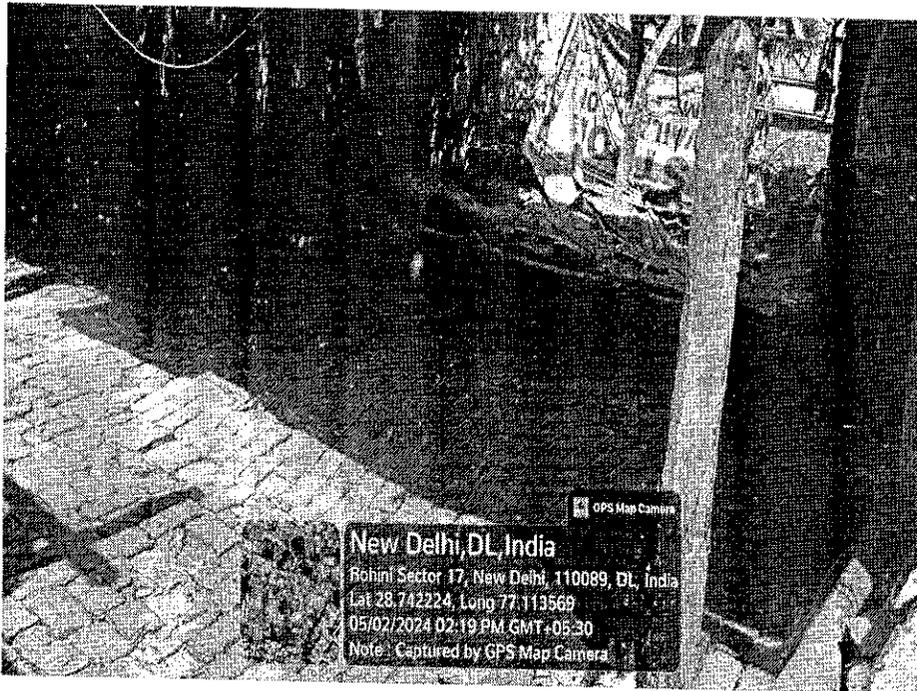
पृष्ठ संख्या

परिचायक के हस्ताक्षर

प्रतिवेदनकर्ता के हस्ताक्षर

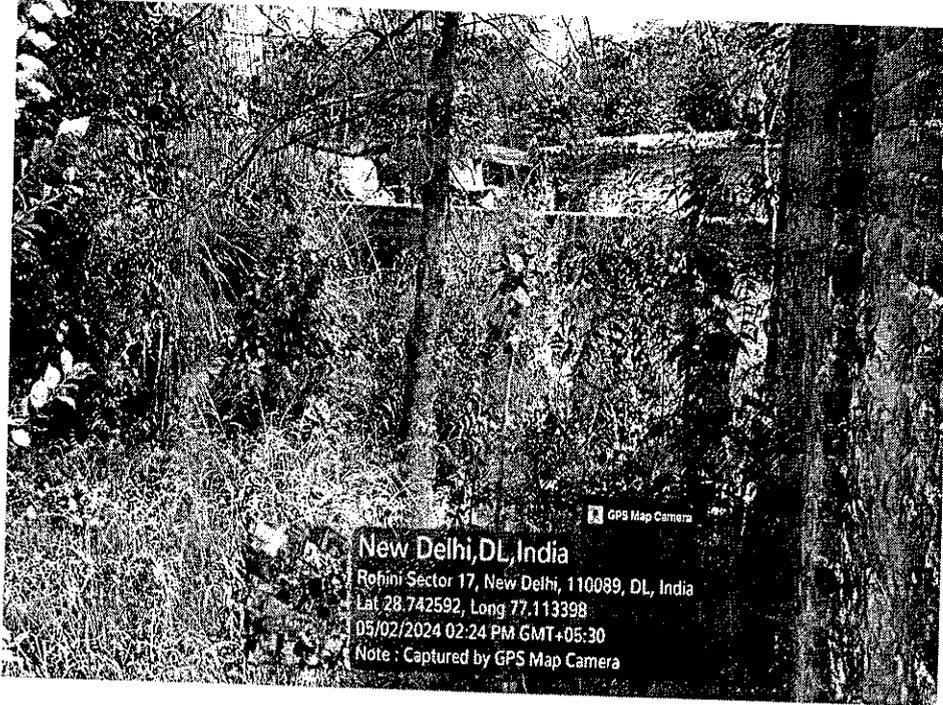


GPS Map Camera
New Delhi, DL, India
Rohini Sector 17, New Delhi, 110089, DL, India
Lat 28.742230, Long 77.113586
05/02/2024 02:20 PM GMT+05:30
Note - Captured by GPS Map Camera



GPS Map Camera
New Delhi, DL, India
Rohini Sector 17, New Delhi, 110089, DL, India
Lat 28.742224, Long 77.113569
05/02/2024 02:19 PM GMT+05:30
Note - Captured by GPS Map Camera

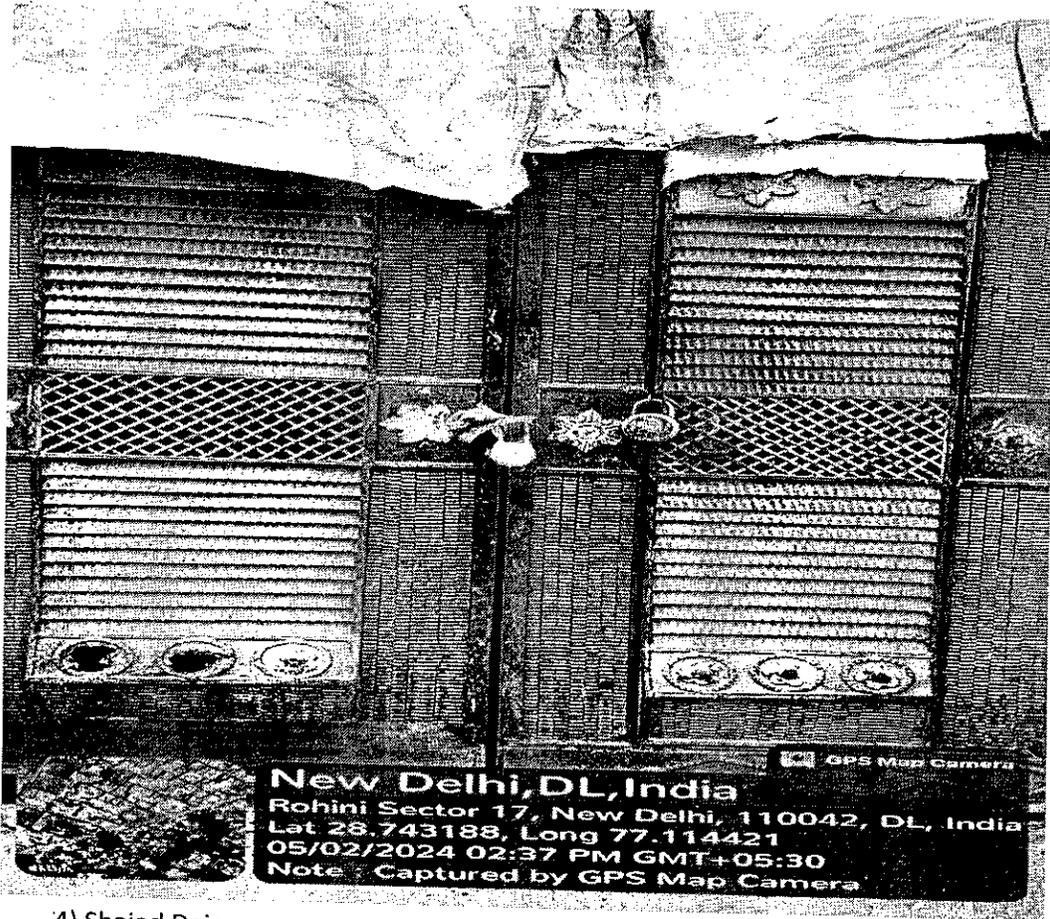
1) Meer Singh Dairy



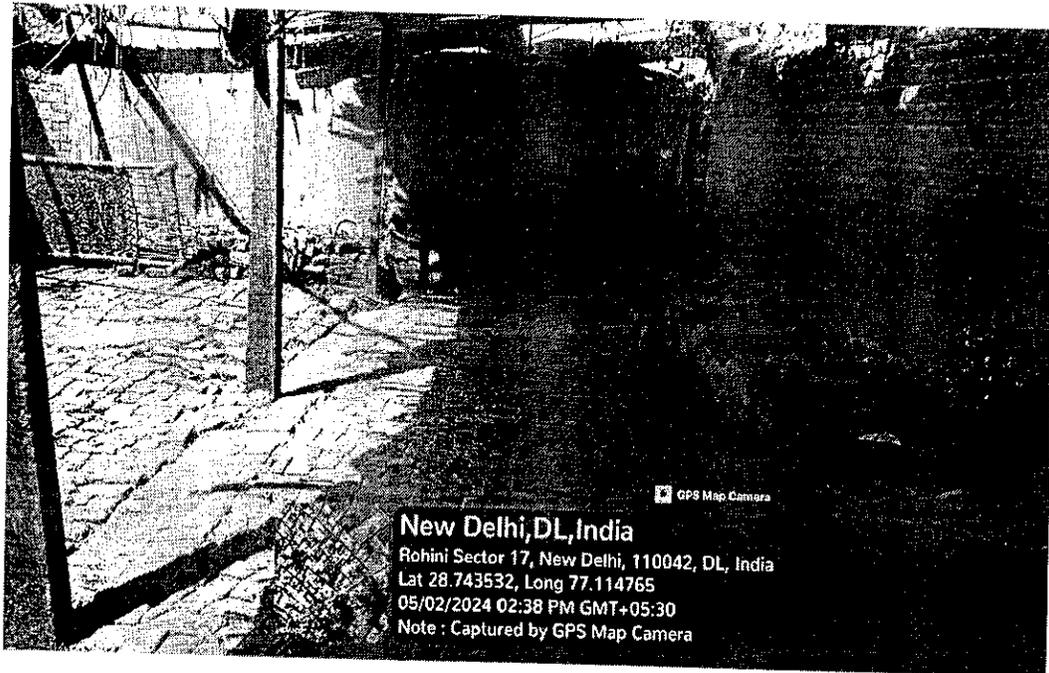
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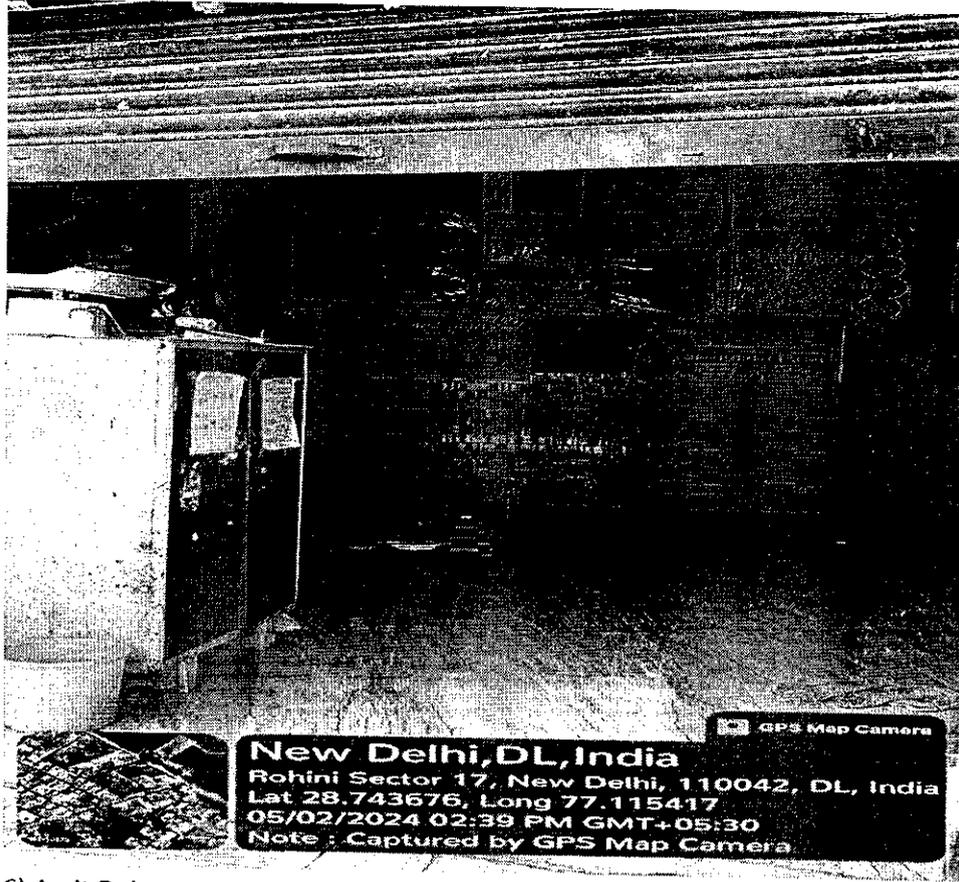
3) Baddhu Bihari dairy



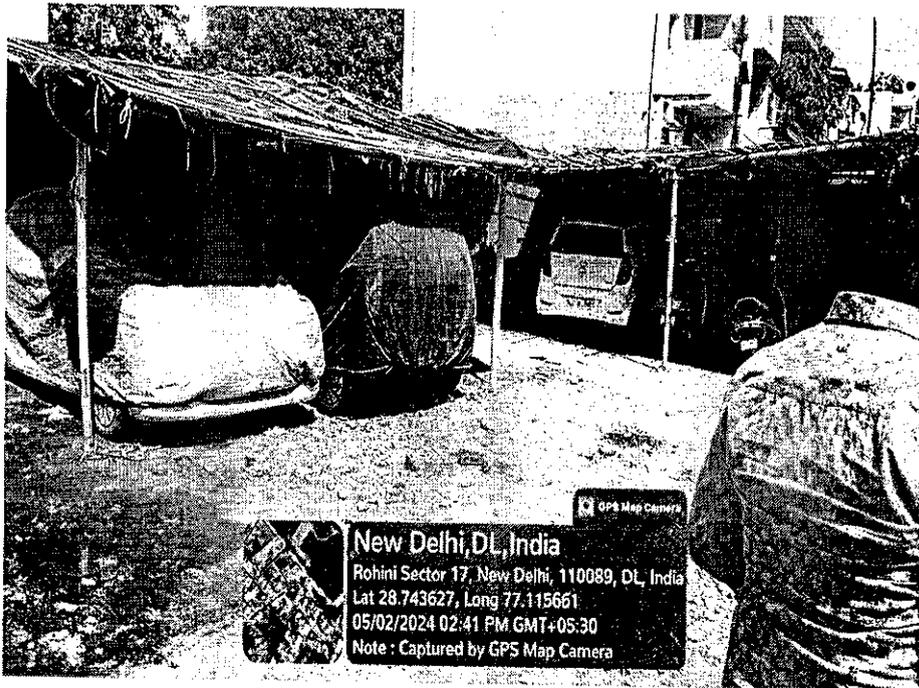
4) Shajad Dairy



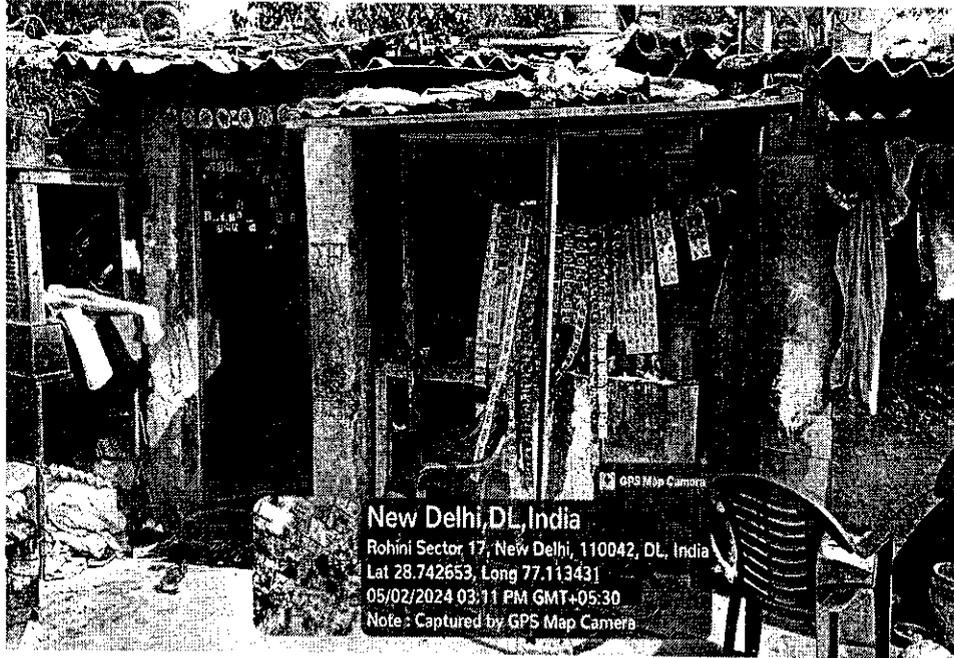
5) Paltu Dairy



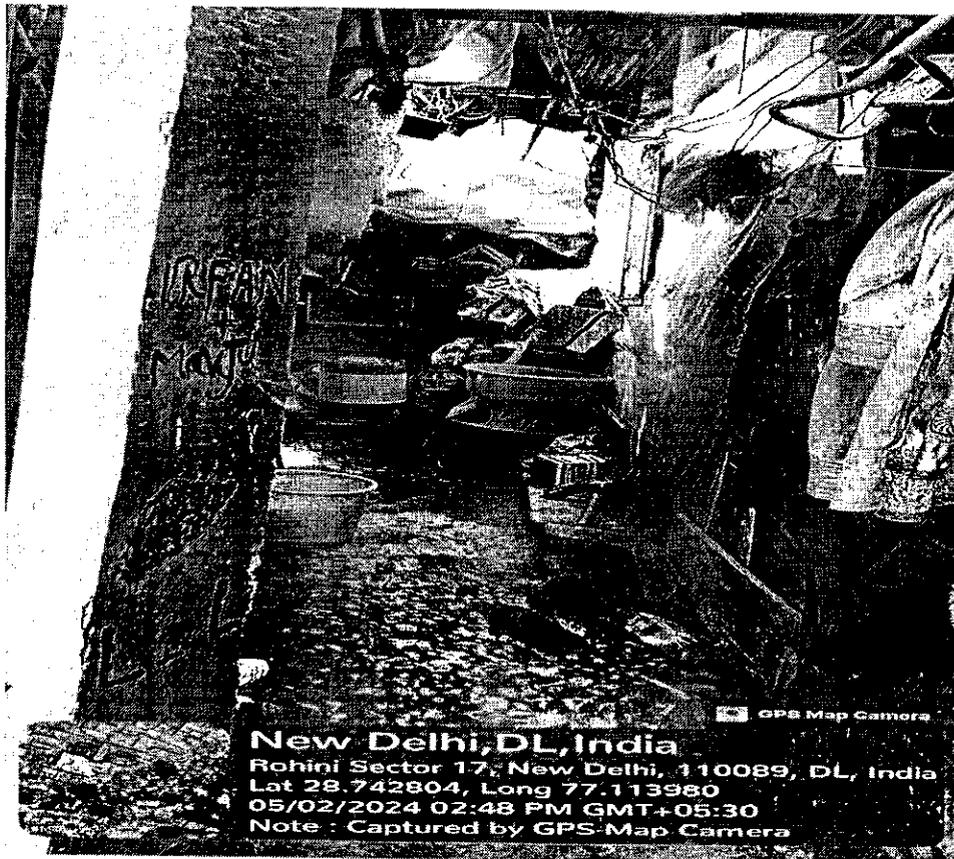
6) Amit Dairy



7) Kadir dairy



1) Chavvi Tea owner kabaddi



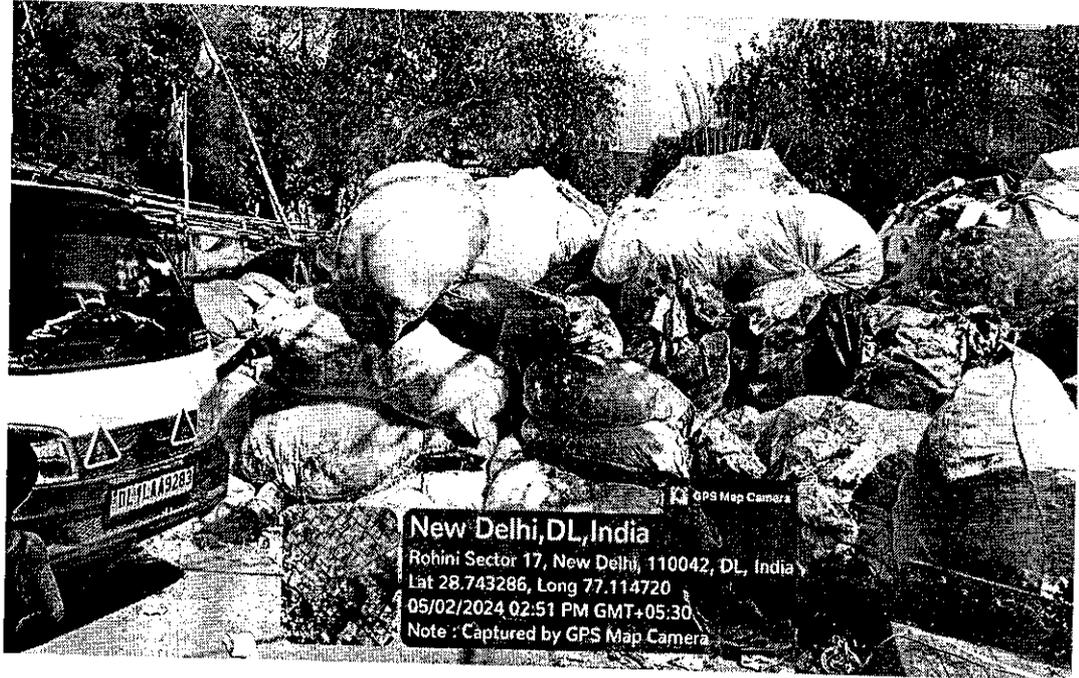
2) Faillu Kabaddi



3) Kallo w/o Munna Kabadi



4) Bittan Kabadi



5) Babloo kabaddi